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personnel who were on the elective strength on 31st December, 1972 or were/are enrolled/commissioned thereafter.

However, while in the case of Ser-vice pensions certain reliefs have been allowed 'from 1st August, 1973 onwards, reliefs in the case of family pensions have been admitted only from 1st October, 1975. At present the quantum of relief allowed in the case of both categories of pensions is the same. In this respect Defence Ministry has adopted the practice followed on the civil aide.

## Commercial Exploitation of Citric Acid

597. SHRIMATI MARGARET
ALVA:
SHRI NRIPATI RAJAN CHOUDHURY:
SHRI NABIN CHANDRA
BURAGOHAIN:
SHRI KALI MUKHERJEE:

Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 288 given in the Rajya Sabha on the 16th June, 1977 and state:

- (a) what is the cost of the research project for the manufacture of Critic Acid being undertaken by the Regio-nal Research Laboratory, Jammu;
- (b) whether it is a fact that a number of persons/organisations have approached the Laboratory for giving project information alongwith other terms and conditions for commercial exploitation but the authorities of the Laboratory have refused to give the information; and
- (c) if so, what are the reasons therefor?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) to (c). The requisite information is being collected and would be laid on the Table of the House.

## Projects for the Development of North Eastern States

588. SHRIMATI MARGARET ALVA: SHRI NRIPATI RANJAN CHOUDHURY: SHRI KALI MUKHERJEE: SHRI NABIN CHANDRA BURAGOHAIN:

Will the PRIME MINISTER be pleased to state:

- (a) the names of the projects approved and those under consideration by Government for the development of the North-Eastern States:
- (b) whether the Assam Government have submitted any scheme to the Central Government for the development of backward and tribal areas in that State; and
- (c) if so, what are the details in this regard?

THE PRIME MINISTER (SHRI MORARJI R. DESAI); (a) statement is laid on the Table of the House.

- (b) The state Government submit ted proposals for the development of hill and tribal areas of Assam for the Annual Plan for 1977-78.
- (c) The proposals under hill areas of Assam involve a total outlay of Rs. 1328 lakhs—Rs. 738 lakhs under State Plan outlay and Rs. 590 lakhs as Central assistance. Major projects included are composite project for prevention of Jhum cultivation, deve lopment of agriculture and allied sec tors, irrigation and power, development of village and small industries, construction of roads etc.

In regard to tribal areas, the Government of Assam have launched a subplan for the development of tribal majority areas in the plains districts. In the year 1977-78 an allocation of, Rs. 734 lakhs out of State Plan and Rs. 257 lakhs out of Special Central Assistance Have been approved for this sub-plan. Development programmes included in this Plan relate to Agricultural and allied activities for the small farmers, minor irrigation,.

improving existing agricultural practices and encouraging programmes

like piggery, animal husbandry and handloom industry etc.

## Statement

Major projects approved in 1977-78 and major projects under consideration in North Eastern States

State/Union Territo	ory Major projects approved in Major projects under consi- 1977-78 deration
I. North Eastern States	n comment
1. Assam	I. Irrigation : Irrigation
=	(i) Dhansiri (i) Champamati
	(ii) Kaldiya (ii) Pagladia
	(iii) Dekadong (iii) Burddehing-Lift
	(iv) Bordikerai (iv) Dikrong Lift
	(v) Jailaigaon
	(vi) Kallong
	2. Power Power
•	(i) Namrup TPS 22 MW Wasteheat utilisation
	(ii) Bongaigaon TPS
•	(iii) Lakwa Gas PS
	3. Industry
-	(i) Ashok Paper Mill.
	(ii) Nangaldoi Jute Mill Limited.
	(iii) Industrial Paper (Assam) Limited.
2. Arunachal Pradesh	h · Power (Mico Hydel Schemes)
	(i) Tawang
	(ii) Ziro
75555 to 100	(iii) Dirang
The second se	(iv) Tezu
	(v) Tuting
	(vi) Daporijo
• • •	(vii) Rahung
3. Manipur	. I. Power
ra Gar National and Community (1980)	Leimkhott Hydro Electric Scheme II
en e	2. Irrigation Des als als als als als als als als als al
The Tay of the Alexander	(i) Loktak Lift Irrigation Project and the total condition if (C) (Medium) thought one of all the second of the conditions of the conditio
	(ii) Shingada Dam (Multipurpose Project)

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State/Union Territory	Major projects approved in 1977-78	Major projects under considera- tion
4. Meghalaya	Power	Irrigation
्रेच्या क्षा क्षा क्षा क्षा क्षा क्षा क्षा क्ष	Kyrdemkulai	Bengai Valley Multipurpose Scheme
5. Mizoram · ·	Power	
	(i) New-Darlawn	
	(ii) Demagiri	Control of the Contro
6. Nagaland • •	1. Power	
	Dzuza H.E. Project	
	2. Industry	
	(i) Nagaland Pulp & Paper Project	
	(ii) Nagaland Sugar Mill	
	(iii) Distillery, Dimapur.	
7. Tripura	I. Power	
•	Gumti Hydro Electric Projec	<b>t</b> .
	2. Industry	<i>j</i> -1
•	Jute Mill	
II. North Eastern Council programmes	I. Power	•
	Kopilli Hydel Project	
	2. Industry	
$\chi_{ij} = \chi_{ij}^{ij} = 1$	Sericulture	7
	3. Transport and Communication	ons the first term of the second of the seco
	Construction of roads and Bridges.	4

## Jaldhaka Hydro-Electric Project

599. SHRI PRASENJIT BARMAN: Will the Minister of ENERGY be pleased to refer to the reply to Starred Question 380 given in the Rajya Sabha on the 27th May, 1976 and

- (a) whether the Jaldhaka Hydroelectric Project Stage II, has since been completed;
- (b) if no, what are the regions likely to be benefited by the said project and to what extent?

THE MINISTER OP ENERGY (SHRI P. RAMACHANDRAN): (a) No. As per the present assessment, the first unit of the Project Stage n is expected to be commissioned during 1979-80 and the second unit during 1980-81.

(b) The power generated by the Jaldhaka Hydro-electric Project Stage II is proposed to be fed into the 66 KV power transmission grid system in North-Bengal to meet the demand of power in the Siliguri and Cooch-Behar areas.